

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI MAGANBHAI BAROT): (a) Yes, Sir.

(b) Searches were conducted by the Income-tax Department at the business and residential premises of the following persons of Rohtak on 20-6-80, 21-6-80 and 23-6-80:—

1. Dr. R. K. Dhawan
2. Dr. Mrs. Usha Dhawan
3. M/s. Vikas Traders—Prop.
Mr. R. S. Narang
4. Mrs. Usha Narang.

The following items have been seized as a result of search:—

1. Cash: Rs. 15,000
2. Gold Jewellery (1051 gms) Valued approx.
3. Silver ornaments (1200 gms) at Rs. 89,000.

(c) No limit has been prescribed in the Income-tax Act, 1961 regarding quantity of jewellery and cash to be possessed by an individual or family.

(d) In view of answer to part (c), this is not applicable.

Rules in Regional Rural Banks in making Recruitment

5615. **SHRI D. S. A. SIVAPRAKASAM:** Will the Minister of FINANCE be pleased to state:

(a) whether any rules have been framed or any guidelines given to the Regional Rural Banks regarding the method to be followed in making recruitment to different classes of posts in the banks; and

(b) if so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI MAGANBHAI BAROT): (a) Yes, Sir. Guidelines have been issued from time to time to the Regional Rural Banks indicating the educational qualifications and other requirements to be followed by them for making recruitment to various categories of posts.

(b) The details of these guidelines are indicated in the enclosed statement.

Statement

Name of post in the Regional Rural Bank.	Qualifications and other requirement	
1	2	3
(1) Branch Manager	(i) A degree from a recognised university preferably with 3 years' experience of working in the field of agricultural development cooperative credit or agricultural banking. (ii) Candidates should belong to the State concerned preferably to the area of operation of the Regional Rural Bank. (iii) Through open advertisement in local newspapers. Selection to be made by the Board of Directors.	
(2) Field Officer		(i) A degree in agricultural sciences or a degree in Commerce/Economics from a recognised university preferably with 3 years experience of working in the field of agricultural development, agricultural banking, etc.

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- (ii) Candidates drawn from the area of operation of the Regional Rural Bank to be selected by a selection committee of the Board.
- (3) Accountant (i) A degree in Commerce from a recognised university or a degree from any recognised university with at least 2 years experience in accounts work.
- (ii) Candidates drawn from the area of operation of the Regional Rural Bank to be selected by a selection committee of the Board.
- (4) Field Assistant (i) A degree in agricultural sciences, Economics or Commerce.
- (ii) Candidates drawn from the area of operation of the Regional Rural Bank or adjoining districts to be selected by a selection committee of the Board.
- (5) Clerk (i) A degree from a recognised university.
- (ii) Candidates belonging to the area of operation of the RRB to be selected by a selection committee of the Board.
- (6) Junior Clerk (i) Passing of Matriculation or Higher Secondary examination or equivalent.
- (ii) Candidates belonging to the area of operation of the RRB to be selected by a selection committee of the Board.

Note : With effect from 1st May, 1980, the Banks are not making further recruitments of Field Officers and Accountants, as these posts have been abolished.

उत्तर प्रदेश में कृषि विकास के लिये भूमि विकास बैंकों द्वारा दिये गये ऋण का लौटाया न जाना

5616. श्री रामलाल राही : क्या वित्त मंत्री यह बताने की कृपा करेंगे कि

(क) विभिन्न राज्यों में विशेषकर उत्तर प्रदेश में ऐसे व्यक्तियों की संख्या कितनी है जिनकी भूमि की उनके द्वारा कृषि विकास के लिए भूमि विकास बैंकों द्वारा उनको दिये गये ऋणों का समय पर न लौटाये जाने के कारण नीलामी कर दी गयी है ;

(ख) अब तक कुल कितने क्षेत्र भूमि की नीलामी की गयी है,

(ग) इसमें कितने हरिजन अन्तर्ग्रस्त हैं; और

(घ) क्या इस सम्बन्ध में एक विस्तृत विवरण सभा पटल पर रखा जायेगा ?

वित्त मंत्रालय में उप मंत्री (श्री मगनबाई वरोट) : (क) से (घ) भारत सरकार और भारतीय रिजर्व बैंक, भूमि विकास बैंक द्वारा अपनी देय रकमों की वसूली के संबंध में नीलाम की गयी